

(iii) State Government and the concerned agencies have been advised not to pay any extra money to the departmental labour and if they demand the same, the matter should be reported directly to the District Manager or the Senior Regional Manager, FCI in Uttar Pradesh.

(iv) The Central Bureau of Investigation officers at Lucknow and the Senior Regional Manager, U.P., were requested to organise joint raids to apprehend the culprits.

(v) In order to reduce the allegations of depot staff and labour demanding money, imported suger is being delivered to the nominees of the State Government directly from the rail heads by endorsing Railway Receipt in their favour.

(vi) Programme/Schedule of deliveries is being planned in consultation with State Government officers at State levels to avoid simultaneous deliveries to trade and state agencies.

Distribution of Foodgrains to Workers at Subsidised Rates Under the Rural Development Programmes

9. SHRI ANANTA PRASAD SETHI
Will the Minister of AGRICULTURE be pleased to state :

(a) Whether it is a fact that some additional foodgrains have recently been announced to be distributed under the Integrated Rural Development Programme schemes to workers at subsidised rates ; and

(b) the details regarding the criteria adopted so far as the question of its distribution is concerned ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Additional wheat amounting to one million tonnes has recently been allocated under National Rural Employment Programme (NREP)/Rural Landless Employment Guarantee Programme (RLEGP) to be distributed to the workers engaged under these programmes.

(b) Allocation of this additional quantity of wheat has been made to the States/UTs. in accordance with the criteria prescribed for distribution of funds namely : 75% weightage being given to number of agriculture workers and marginal farmers and 25% weightages to incidence of poverty in different States. The States are not required to provide any matching share under NREP for this additional resource in form of wheat. The States accepting the additional wheat have to compulsorily distribute a minimum of 40% of the wages payable to the workers under NREP/RLEGP in the shape of wheat.

[Translation]

Pyrrilla Disease on Paddy and Maize Crops

10. SHRI JAGANNATH PRASAD :
SHRIMATI BIBHA GHOSH GOSWAMI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether pyrrilla disease is now affecting paddy and maize besides sugarcane in Uttar Pradesh, Haryana and other parts of the country ;

(b) if so, the value of crops destroyed by pyrrilla in these States so far and the names of districts affected ;

(c) the measures taken by Government to control this disease ; and

(d) if no measures have been taken, reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir. The pyrrilla pest is under control in the States of Uttar Pradesh, Haryana and other parts of the country on all the crops.

(b) and (c) The Government has constantly reviewed the pyrrilla pest situation from July, 1985 onward and advised suitable control strategy to the States. Steps were accordingly taken by the State

agencies concerned. The crops have been saved of damage due to the pest.

(d) Question does not arise.

[English]

Food Allocation to Meet Scarcity Conditions in Maharashtra

11. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the food allocation made by the Centre to meet the scarcity conditions in the State of Maharashtra ;

(b) whether the cost of such supplies of foodgrains is at par with that supplied through the public distribution system ; and

(c) whether Government would consider supplying foodgrains at a concessional rate since it goes to very poor people who have no other means of livelihood ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) to (c) No request has been received from the Government of Maharashtra for additional release of foodgrains for scarcity relief.

Solving of Employment Problem During Seventh Plan

12. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of LABOUR be pleased to state :

(a) whether Government have given more emphasis to the solving of the unemployment problem in the country in the Seventh Plan period ;

(b) if so, the programme being adopted for the purpose ;

(c) the target set for the Seventh Plan ; and

(d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir. According to the

draft Seventh Five Year Plan (1985-90) document, generation of productive employment in the central element is the development strategy of the Seventh Plan.

(b) to (d) Besides the sectoral Programmes, the package of poverty alleviation programmes aimed at giving self-employment and wage employment to the poorer sections of the community will continue on a significant scale during the Seventh Plan. It is expected that additional employment of the order of 40.36 million standard person years would be generated during the Seventh Plan with an implied growth rate of 3.99 per cent per annum. The National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP) would generate 9.04 million standard person years of employment in rural areas during the plan period.

Setting up of Radio Stations in Kerala

13. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of All India Radio Stations to be set up in Kerala in the near future and the places where they are intended to be located ;

(b) when will the decision to set up All India Radio Station at Cannanore in Kerala be implemented ; and

(c) whether the All India Radio Station to be set up at Cannanore will be more powerful than the existing stations elsewhere in Kerala ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) to (c) In the 7th Five Year Plan (1985—90) it is proposed to set up three FM radio stations with 2 X 3 KW FM transmitters each at Cannanore, Idukki and Cochin in the State of Kerala. These stations would be on the Frequency Modulated system of transmission. They are expected to provide an interference free and shrinkage free coverage in the service area because of the different technology.